

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati the 13th of December, 2024

NO. HC.VII-11/2024/11803/A ##### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers of the State of Nagaland to attend the ECT training programme "**ECT_13_2024 & ECT_16_2024**" scheduled to be held on **01-02-2025** at the Gauhati High Court, Kohima Bench:

Sl. No.	Name of the Officer	Designation
1	Smt. Yarenjungla Longkumer	Secretary (Judicial), Department of Law & Justice, Govt. of Nagaland
2	Shri Neiko Akami	Member Secretary, Nagaland State Legal Services Authority (NSLSA)
3	Shri N. Longshithung Ezung	Principal District & Sessions Judge, Dimapur
4	Smt. Mezivolu T. Therieh	Principal Judge, Family Court, Kohima
5	Shri Victo Sema	Principal District & Sessions Judge, Mokokchung
6	Smt. Duvelu Vero	Principal District & Sessions Judge, Kohima
7	Smt. Tucuno Vamuzo	District & Sessions Judge, Phek
8	Smt. Somet Chumden Chang	Principal District & Sessions Judge, Tuensang
9	Shri Nokshei Kano	TDP & Special Judge, Lokayukta, Nagaland
10	Shri Phuleto Yeptho	District & Sessions Judge, Zunheboto
11	Smt. Seyielenuo Mezhii	Chief Judicial Magistrate, Dimapur
12	Smt. Wonchibeni V.Patton	Chief Judicial Magistrate, Peren
13	Shri Atoka Achumi	Joint Registrar, Gauhati High Court, Kohima Bench
14	Smt. Wokono Yhoshii	Chief Judicial Magistrate, Kohima
15	Shri Boduve Peter Resu	Chief Judicial Magistrate, Mon

16	Smt. Holika Sukhalu	Chief Judicial Magistrate, Kiphire
17	Shri Kumdilong Kessen	Chief Judicial Magistrate, Longleng
18	Smt. Julian	Chief Judicial Magistrate, Mokokchung
19	Smt. Khrievono Seletsu	Civil Judge (Jr.Div.)/JMFC, Dimapur
20	Smt. Cheliam Khamniungan	Civil Judge (Jr.Div.)/JMFC, Zunheboto

The nominated officers are directed to report at the venue on **01-02-2025** at **9.30 A.M.** for the aforesaid programme.

NO. HC.VII-11/2024/11804/A #### In partial modification of this Registry's Notification No. **HC.VII-11/2024/10715/A** dated **29-10-2024**, **Shri Satyajit Karmakar, Chief Judicial Magistrate, Udalguri** and **Shri Mrinal Kanti Das, Systems Officer, Goalpara**, Resource Persons for ECT training programmes, are directed to conduct the training programme "**ECT_13_2024 & ECT_16_2024**" for the State of Nagaland on **01-02-2025** at the Gauhati High Court, Kohima Bench instead of **24-01-2025**.

By Order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo HC.VII-11/2024/11804(A)/A,

Dated: 13-12-2024

Copy forward for information and necessary action to:

1. Smt. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The Secretary (Judicial), Department of Law & Justice, Govt. Of Nagaland.
3. The Accountant General (A&E), Nagaland, Kohima for information and necessary action.

[The Judicial Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled to T.A. & D.A. as admissible under the Rules]

4. The Registrar [Admin./Vig./Estt.(i/c)], Gauhati High Court, Guwahati.

5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

6. The Registrar, Gauhati High Court, Kohima Bench, Kohima.

(He is requested to inform all concerned officers of his State about this notification) .

7. The District & Sessions Judge, Udalguri / Goalpara,

(He is requested to inform the concerned officers under his control about this notification)

8. The District & Sessions Judge,

Phek / Dimapur / Kohima / Mon / Tuengsang / Mokochung / Wokha / Zunheboto

(He / She is requested to inform all concerned Officers under his/her control about this notification) .

9. Shri Satyajit Karmakar, Chief Judicial Magistrate, Udalguri.

10. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

11. Shri Mrinal Kanti Das, Systems Officer, Goalpara.

12. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

14. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL)